

(a) Proposal for opening of PCO at Dewanhat was sanctioned on 30th August, 1972. The work was also taken up. But the Public represented that the PCO be connected to Cooch Behar instead of to Dinhat as originally planned. Revised proposal for this PCO was sanctioned on 2nd November, 1973.

(b) The proposed Public Call Office is expected to be opened during the current financial year. No applications for telephone connections have so far been received.

(c) Does not arise.

Assistance to Businessmen for Establishment Industries in backward areas of Orissa

4438. SHRI P. GANGADEB: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) to what extent the State Government of Orissa have implemented directives of the Centre to ensure all assistance to those businessmen who desire to establish industries in backward areas in Orissa; and

(b) the steps taken so far and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Under the Central outright Grant or Subsidy Scheme, 49 applications were received in Orissa for about Rs. 4 lakhs, of which 15 units have already been sanctioned subsidy. The State of Orissa is being addressed to accelerate the pace of work. Results of these schemes can be judged only over a period of time.

Instances of Industrial Sabotage

4439. SHRI P. GANGADEB: Will the Minister of HOME AFFAIRS be

pleased to state:

(a) whether any instances of industrial sabotage has been brought to the notice of Government during the last six months; and

(b) if so, the nature thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Necessary information is being collected from the various State Governments/Union Territories and will be laid as the Table of the House in due course.

Shortfall in Nuclear Power Generation during Fourth Plan

4440. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the nuclear power generation during Fourth Plan will fall far short of the target; and

(b) if so, the reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). There has been a slippage in the schedule of power generation during the Fourth Five Year Plan due to a variety of reasons such as non-availability of special raw materials (like alloy steel, special stainless steel), inability of Indian industry to cope with the specialised requirements for fabrication and supply of complicated equipment etc.

Cut in the Advertisement Budget of Directorate of Audio-visual Publicity

4441. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of

INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have cut the advertisement budget of D.A.V.P. as an economy measure; and

(b) if so, whether Government have considered its impact on the economy of the small newspapers?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) The impact is marginal. Efforts are being made to improve the position.

Arrest of Persons in Chandni Chowk, Delhi for not serving Tea to Harijans

4442. **SHRI AMBESH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether four persons were arrested under the Prevention of Untouchability (Offences) Act in Chandni Chowk area (Delhi) on 18th August, 1973 for not serving tea to Harijans; and

(b) if so, the action taken against those persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir. Four persons were arrested on 17-8-1973.

(b) The case is pending trial in the court u/s 4/22/55 Untouchability Act.

Report of Consultant and Industrial Development Service on Industrial Licensing

443. **PROF. MADHU DANDAVATE:**

SHRI Y. ESWARA REDDY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether a report of Consultants, Industrial Development Services, has

been with the Government indicating areas which have been the main sources of delays in Industrial licensing; and

(b) if so, whether the Government will place it on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b) Copies of the Report have been placed in the Parliament Library.

Production of Essential Commodities in Public Sector during Fifth Plan

4444. **PROF. MADHU DANDAVATE:** Will the Minister of PLANNING be pleased to state:

(a) whether, in view of the rising prices and scarcity of essential commodities emphasis would be laid in the Fifth Plan on bringing the production of these commodities under public sector; and

(b) whether the wholesale trade of these commodities would be socialised to make them available to consumers at cheap price?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The strategy in the Draft Fifth Plan has been designed to increase substantially the production of essential commodities, especially mass consumption goods and essential intermediates and investment goods, both in the public and private sectors.

(b) The Government have decided to build up an effective public procurement and distribution system for ensuring supplies of reasonable quantities of certain essential commodities of mass consumption at relatively low prices and have already taken some measures accordingly.